

purpose of the searches was to seize documents and other materials to establish illegal transactions involving on-money payments.

(b) 148 warrants were issued in this connection which included 105 in the cases of business and residential premises of the persons concerned and 43 warrants for searching the bank lockers. Total cash of over Rs. 7 lakhs and ornaments and jewellery of over Rs. 22 lakhs were seized besides books of accounts, documents and diaries.

(c) All the cases of the persons involved have been centralised with one Income-tax ward and seized documents are under examination. Action as found necessary under the law will be taken.

#### JUTE EXPORTS TO E.E.C.

336. SHRI M. S. ABDUL KHADER:  
SHRI G. R. PATIL :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have entered into a pact with European Economic Community regarding jute exports;

(b) if so, the details thereof; and

(c) what will be the approximate amount of jute exports envisaged?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c)  
Following the negotiations held with the EEC in Brussels from 21st to 23rd May 1973 some understandings in regard to tariff and other concessions have been reached for the import of Jute goods from India by the EEC. The agreement incorporating these understandings is yet to be finalised.

#### FOREIGN EXCHANGE EARNED FROM FOREIGN TOURISM

367. SHRI SITARAM KESRI : Will the Minister of TOURISM AND ' CIVIL AVAITION be pleased to state :

(a) the number of foreign tourists who visited India during the year 1973 upto June 30; and

(b) the total foreign exchange earned as a result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) 189,373 foreign tourists visited India during January to June, 1973.

(b) The foreign exchange earnings from tourism a"re" computed on an annual basis. The estimated foreign exchange earned during 1972 was Rs. 48.3 crores, and for 1973 it is expected to be well over that figure.

#### EXPORT OF NATURAL RUBBER

368. SHRI P. K. KUNJACHEN : SHRI K. P. SUBRAMANIA

MENON': SHRI N. K. KRISHNAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Rubber Board has suggested export of natural rubber as a solution to the problem of accumulated stocks; and

(b) if so, the decision taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes. Sir.

(b) It has been finally decided to allow export of 5,000 tonnes of natural rubber by S. T. C. from their stocks immediately. Exports beyond 5,000 tonnes also is being actively considered.

भारतीय ऋण गारन्टी निगम द्वारा दिए गए अग्रिम ऋण

369. श्री सूरज प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय ऋण गारन्टी निगम द्वारा अल्प धनराशि का ऋण लेने वालों के लिए जो योजनाएं तैयार की गई थीं उनसे अब तक श्रेणीवार कितने व्यक्ति लाभान्वित हुए हैं; और